

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:757
ANSWERED ON:24.11.2009
COMPENSATION TO RIOT VICTIMS
Ramkishun Shri ;Sarvey Shri Sathyanarayana

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to extend compensation package to the victims of anti-Sikh riots to the affected persons/ families living in various States including Uttar Pradesh which were left out; and

(b) if so, the details thereof, and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There is no such proposal to extend the compensation package to the victims of anti-Sikh riots in State of Uttar Pradesh, as Uttar Pradesh already stands included in the Rehabilitation Package announced by Government of India on 16-01-2006.